

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 18th APRIL, 2024, 10:30 A.M.

CP/14/GB/2022

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

IN THE MATTER OF	Dr. Mongve Kro, 2. Dr. Jiten Teron. Vs Karbi Anglong Hospitals Pvt. Ltd. 2. Dr. Bimol Hanse, 3. Dr. Habey Teron, 4. Dr. Longsodar Kathar, 5. Dr. Mindar Kiri Rongpi, 6. Sengkan Ronghang & 7. Dr. Robertson Timung.
UNDER SECTION	U/s 241 (1) & 242 (4) of Companies Act, 2013

For Petitioner (s) : Mr. Fahad Faridi, Adv.

For Respondent (s) : Mr. Amit Pareek, CS.

ORDER

Learned Counsel, Mr. Fahad Faridi appears on behalf of the petitioner. Learned Authorized Representative CS Mr. Amit Pareek is present for the respondents. Matter part heard.

For continuance of arguments, list on **13.05.2024**.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
H.V. Subba Rao
Member (Judicial)